[श्री:धु रियो

इंट्रोड्यूस नही कर पाया । भ्रापके सचिवालय ने सारा पत्न व्यवहार राष्ट्रपति से मिनिस्टरों की मार्फत किया था। उस समय डिप्टी स्वीकर पान में भोजूद थे आपर उन्होंने बढ़त **श्री तरकार तं ऊ।र स्ट्रिक्चर पास** किया भीर कहा कि प्रो० बुक्त हसन इसके बार में बुलासा करे। उसमें क्यों विलम्ब किया गया है ? सभी तक सध्यक्ष महोदय गुक्रवार के बाद इतने दिन हो गये, यह सल ता० 20 को समाप्त हो रहा है क्या नुकल हसन साहब इसके बारे में कोई वक्तव्य देगे भीर सदन से माफी मागेगे ? घड्यक्ष महोदय, मेम्बरो के मधिकारों को इस तरह से समाप्त किया जायगा तो इस बात को हम लोग बरदाश्त नहीं कर सकते हैं। ग्राप सरकार को फिर एक दफा ग्रादेश दीजिये कि ता० 20 से पहले उनका वक्तव्य ग्राये ।

MR. SPEAKER: It will be sent to the Minister.

COMMITTEE OF PRIVILEGES THIRTEENTH REPORT

HENRY AUSTIN (Ernakulam): Sir, I beg to present the Thirteenth Report of the Committee of Privileges.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

THIRTY-SECOND THIRTY-FIRST. THIRTY-THIRD REPORTS

SHRI D. BASUMATARI (Kokrajhar): Sir, I beg to lay on the Table the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:

Thirty-first report on action taken by Government on the recommendations contained in their Fifteenth Report on the Ministry of Finance (Department of Revenue and Insurance)-Reservations for, and employment of Scheduled Castes and Scheduled Tribes in the Life Insurance Corporation India and facilities concessions provided to Scheduled Castes Scheduled Tribes by the Life Insurance Corporation of India.

& Minutes.

- (2) Thirty-second Report on action taken by Government on the recommendations contained in their Twenty-first Report on the Ministry of Education and Social Wel-(Department of Education) -Admission and other facilities for Scheduled Castes and Scheduled Tribes in Indian Institutes of Technology and Indian Institute of Science, Bangalore.
- (3) Thirty-third Report on action taken by Government on the recommendations contained in their Twenty-second Report on the Ministry of Home Affairs-Tribal Development Blocks in Madhya Pradesh.

SHRI JYOTIRMOY BOSU mond Harbour): Mr. Basumatari represents that particular area where there are tribals. He himself belongs to a Scheduled Tribe, May I know whether the atrocities being committed on the Bodo tribals in Assam have been brought to his notice and whether as the Chairman of this esteemed committee, he has been able to do anything to stop these atrocities?

SHRI D. BASUMATARI: It is they who instigated the simple Bodo tribals to fight amongst themselves.

COMMITTEE ON ABSENCE OF MEMBERS FROM SITTINGS OF _ THE HOUSE

EIGHTEENTH REPORT

PRASAD CHANDRIKA (Balia): Sir, I beg to present the Eighteenth Report of the Committee on Absence of Members from the Sittings of the House.